

**Unmanned Railway Crossing in
M.P.**

1902. SHRI MURLIDHAR
CHANDRAKANT
BHANDARE:

SHRI SURESH
PACHOURI:

Will the Minister of RAILWAYS be
pleased to state:

(a) the number of unmanned railway
crossings in Madhya Pradesh;

(b) the number and details of unmanned
railway crossing accidents during 1988, 1989
and 1990 so far; and

(c) whether there is any scheme for
manning and/or mechanising these railway
crossings to prevent such accidents ?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI AJAY
SINGH): (a) 1710.

(b) Such information is main tained
Railway-wise and not Statewise.

(c) Manning of the existing un" manned
level crossings is undertaken by Railways if
proposal therefor is sponsored by the State
Government/Local Authority, duly consenting
to meet the expenditure as per rules.
However, the Railways also, on their own,
undertake manning of level crossings at
Railways' cost, where justified by the volume
of traffic and/or visibility consideration.

There is no scheme at present to
mechanise the unmanned level cros -sings.

Problem Villages in Madhya Pradesh

1903. SHRI MURLIDHAR
CHANDRAKANT
BHANDARE: SHRI
SURESH PACHOURI:

Will the Minister of AGRICULTURE
be pleased to state:

(a) the number of villages facing
drinking water problem in Madhya Pradesh
as on March end 1990; and what percentage
it constitutes out of the total number of
problem villages in the country and the com-
parative figures for the States and Union
territories;

(b) the number of villages provided with
dependable and adequate sources of water
supply in Madhya Pradesh and other States
during the Seventh Five Year Plan period;
and the expenditure incurred thereon; and

(c) the number of villages pro
posed to be provided with such
sources of drinking water supply
during the 8th Five Year Plan
period; and the Budget provision
made therefor ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF RURAL
DEVELOPMENT IN THE MINISTRY OF
AGRICULTURE (SHRI UPENDRA NATH
VERM A): (a) and (b) The information is
given in the Statement at Annexure. [See
Appendix CLIV, Annexure No. 92]

(c) All the problem villages are likely to
be covered in the 8th Five Year Plan period.
Budget outlay for coverage of villages is
decided on year to year basis. An outlay of
Rs. 423 crores has been made in 1990-91
under the Centrally Sponsored Accelerated
Rural Water Supply Programmes, Mini-
Missions and sub-missions and Rs. 658.34
crores under the State Sector Minimum
Needs Programme.